

1	2	3	4
18.	Sikkim	18	21
19.	Tamil Nadu	41	24
20.	Tripura	41	24
21.	Uttar Pradesh	42	31
22.	West Bengal	36	32
23.	A & N Islands	22	24
24.	Arunachal Pradesh	33	21
25.	Chandigarh	20	24
26.	Dadra & Nagar Haveli	45	20
27.	Delhi	36	25
28.	Goa, Daman & Diu	39	29
29.	Lakshadweep	33	19
30.	Mizoram	29	13
31.	Pondicherry	26	25
INDIA		40	29

**Amount allocated for Kerala's Rural Electrification**

2613. PROF. P.J. KURIEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) total amount sanctioned to Kerala under Rural Electrification Scheme in the Seventh Plan Period;

(b) details of proposals submitted by Kerala in this regard;

(c) are there any schemes pending clearance from the Centre; and

(d) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). The Seventh Plan has not yet been finalised. The Kerala State Electricity Board have proposed energization of 90,000 pumpsets during the Plan period.

(c) and (d). No rural electrification scheme from Kerala is pending clearance.

[Translation]

**National Institute of Health and Family Welfare**

2614. SHRI BALRAM SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the press report about malfunctioning of National Institute of Health and Family Welfare, Delhi ; and

(b) if so, the details thereof and the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A report has appeared in the weekly (Shane Sahara) of 10-16th March, 1985, about the malfunctioning of the Institute. The allegations made seem to be unfounded and baseless. No action seems to be necessary on this report.

[English]

**Canal from Narmada Project for Southern Rajasthan**

2615. SHRI N.V. RATNAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that a canal from Narmada Project to Rajasthan Canal will facilitate irrigation in the entire south of Rajasthan ;

(b) if so, whether it is also a fact that Government have received many represen-

tations from people of South Rajasthan requesting for the implementation of this scheme; and

(c) the reasons for not implementing the scheme ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) Navagam Canal offtaking from Sardar Sarovar Dam on Narmada River is proposed to extend into Rajasthan to provide irrigation facilities in Jalore and Barmer districts of South Western Rajasthan.

(b) Yes, Sir. Some requests have been received for taking up this scheme.

(c) A detailed project report for the Narmada Canal Project of Rajasthan has been received in the Central Water Commission for techno-economic scrutiny in October, 1984. The project is under examination in consultation with the State Government Authorities. Rajasthan Government will have to provide the requisite outlays and take steps for implementation of the scheme after the project is technically cleared by the Central Water Commission and is accepted by the Planning Commission.

#### **Divisions created in 1984-85**

2616. **SHRI SRIBALLAV PANIGRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of divisions created in the country in 1984-85; and

(b) how many of the new divisions have started functioning and what are the reasons of non-functioning of the rest ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) and (b). During 1984-85, only one division at Malda was created and the same has started functioning from 1-7-1984.

#### **Upgrading of Maulana Azad College of Technology, Bhopal**

2617. **SHRI PRATAP BHANU SHARMA :** Will the Minister of EDUCA-

TION be pleased to state :

(a) whether there is any proposal to upgrade Maulana Azad College of Technology, Bhopal (M.P.) as Indian Institute of Technology; and

(b) if so, the details thereof ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) No, Sir.

(b) Question does not arise.

#### *[Translation]*

#### **Admission in Central Schools to the Wards of Non-Govt. Employees**

2618. **PROF. CHANDRA BHANU DEVI :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that at present only the wards of Government employees are allowed to study in Central schools;

(b) if so, the arrangements proposed to be made by the Government to ensure that the wards of the common man are also allowed to study in these schools; and

(c) if not, the reasons therefor ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) No, Sir. Children of non-Government employees are also eligible for admission to the Kendriya Vidyalayas (Central Schools), subject to the availability of seats.

(b) and (c). Do not arise.

#### **Rail Line between Ajmer and Bundi**

2619. **SHRI VISHNU MODI :** will the Minister of RAILWAYS be pleased to state :

(a) whether Government have carried out a survey for laying a new rail line from Ajmer to Bundi via Kekdi;

(b) if so, the outlines thereof;